

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 353/90

Shri N.A.K. Shaikh

... Applicant.

V/s.

The Chief Secretary
Administration of U.T. of
Daman And Diu
Secretariat,
MOTI DAMAN

The Administrator of
Union Territory of Daman
and Diu
Cabo Raj Bhavan,
DONA PAULJA (GOA)

Union of India through
The Secretary
Ministry of Home Affairs
Central Secretariat
North Block, New Delhi.

... Respondents.

CORAM: Hon'ble Shri V.D. Deshmukh, Member (J)

Appearance:

Applicant in person

Shri J.G. Sawant, counsel
for the respondents.

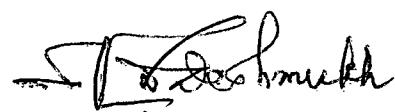
ORAL JUDGEMENT

Dated: 2.8.93

(Per Shri V.D. Deshmukh, Member (J))

The applicant had filed this O.A.
challenging the order dated 7.5.90, transferring
the applicant from Daman to Diu.

The applicant thereafter filed M.P.567/93
submitting that the impugned order has been cancelled
and he may be permitted to withdraw the application.
M.P. is allowed. The application is allowed to be
withdrawn with no order as to costs. O.A. 353/90
is disposed of as withdrawn. M.P. 567/93 is also stands
disposed of.



(V.D. DESHMUKH)
MEMBER (J)

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